

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). No border Customs check-posts exist on the Indo-Tibetan border. On the Indo-Sikkim border, through which alone the main trade routes between India and Tibet pass, there are two West Bengal police check-posts: one at Rangpo and the other at Pedong in Darjeeling District.

मध्य भारत के सैनिक क्षेत्रों में बंजर भूमि

*२५०९. श्री बी० एन० मालवीय :
क्या रक्षा मंत्री १५ मार्च, १९५४ को पूछे गये तारांकित प्रश्न संख्या १०१५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) मध्य भारत में सैनिक प्रयोजनों के लिये कुल कितने एकड़ भूमि रक्षित की गई है और उससे प्रति वर्ष कितनी आय होती है ;

(ख) क्या राज्य सरकार ने इस भूमि का कब्जा मांगा है ; और

(ग) यदि हां, तो इस विषय में क्या निश्चय किया गया है ?

The Deputy Minister of Defence (Sardar Majithia): (a) The information is not readily available, but the number of camping grounds is 38.

(b) Yes.

(c) In about a month's time the matter will be finalised.

LOAN TO STATE CO-OPERATIVE BANKS

*2512. **Th. Jugal Kishore Sinha:** Will the Minister of Finance be pleased to state whether the Reserve Bank of India has made it a condition precedent that trading activities should be given up and banking business carried on exclusively before granting any loan to State Co-operative Banks?

The Deputy Minister of Finance (Shri A. C. Guha): No, Sir. However, while abstention from trading activities has not been made a condition

precedent, it is the policy of the Reserve Bank to discourage State Co-operative Banks as well as Central Co-operative Banks from undertaking trading activities along with their banking activities as the combination of trading and banking is fraught with danger.

SCHEDULED AREAS

*2522. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Governors and Rajpramukhs of the States having Scheduled Areas have submitted their reports for 1953 regarding the administration of those areas in 1953 to the President as required under the Constitution; and

(b) if so, what is the general economic position of the Scheduled Areas during this period?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The Report has been received only from Madhya Bharat and it is under examination. Other States have been asked to expedite the submission of the reports.

INCOME-TAX (MIDNAPUR DISTRICT)

*2523. **Shri N. B. Chowdhury:** Will the Minister of Finance be pleased to state:

(a) the amount of income-tax realised from the Midnapur District during the last five years, year-wise; and

(b) the average annual amount of income-tax realised from the rice-mill owners of this District during this period?

The Deputy Minister of Finance (Shri M. C. Shah): (a) The amount of income-tax realised from the Midnapur District during the last five years is:

1949-50	...	Rs. 4,59,000
1950-51	...	Rs. 6,20,000
1951-52		Rs. 6,17,000
1952-53	...	Rs. 7,24,000
1953-54	...	Rs. 6,81,000